

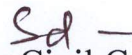
OFFICE OF THE DISTRICT JUDGE, KANDHAMAL, PHULBANI

Dated, the 28th day of June, 2022

NOTICE

TENDER FOR ENGAGEMENT OF OUTSOURCING AGENCY FOR UP-KEEPING, CLEANING & MAINTENANCE AND ELECTRICAL SERVICES IN THE DISTRICT COURT COMPLEX, PHULBANI AND TALUK COURT COMPLEXES AT G.UDAYAGIRI, BALLIGUDA, KOTAGARH, TUMUDIBANDHA AND DARINGIBADI.

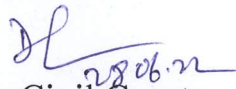
It is hereby notified that, the bidder namely **Pratyush, A/62, Krishna Garden Complex, Phase-II, Jagamara, Bhubaneswar-751030**, being the first lowest is found to be successful in the tender for engagement of outsourcing agency for up-keeping, cleaning & maintenance and electrical services in the District Court Complex, Phulbani and Taluk Court Complexes at G.Udayagiri, Balliguda, Kotagarh, Tumudibandha and Daringibadi as per RFP Identification No.01 (RFP) of 2022-23 of the judgeship of Kandhamal, Phulbani.


Registrar Civil Courts,
Kandhamal, Phulbani.

Memo No. 4661 /Dated 28.06.2022.

Copy communicated to:-

1. The System Officer, District Court Phulbani to upload the same in the District Court website for wide publication.
2. The Notice Board, District Court, Phulbani for general information.


Registrar Civil Courts,
Kandhamal, Phulbani.